

12.06 hrs.

PAPERS LAID ON THE TABLE

INTERNATIONAL CONVENTION ON ROAD TRAFFIC

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): Sir, I beg to lay on the Table a copy of the 1949 International Convention on Road ratified by the Government of India. [Placed in Library, See No. LT-181/62].

REPORT OF THE NATIONAL WATER SUPPLY AND SANITATION COMMITTEE

The Minister of Health (Dr. Sushila Nayar): Sir, I beg to lay on the Table a copy of Report of the National Water Supply and Sanitation Committee (1960-61). [Placed in Library, See No. LT-182/62].

FERTILISER (CONTROL) FOURTH AMENDMENT ORDER

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): Sir, I beg to lay on the Table a copy of the Fertiliser (Control) Fourth Amendment Order, 1962 published in Notification No. G.S.R. 713 dated the 26th May, 1962 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library, See No. LT-183/62].

12.07 hrs.

ELECTIONS TO COMMITTEES COMMITTEE ON ESTIMATES

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on

Estimates for the term ending on the 30th April, 1963."

Mr. Speaker: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term ending on the 30th April, 1963."

The motion was adopted.

COMMITTEE ON PUBLIC ACCOUNTS

Shri Satya Narayan Sinha: Sir, I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term ending on the 30th April, 1963."

Mr. Speaker: Motion moved:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term ending on the 30th April, 1963."

Shri Surendranath Dwivedy (Kendrapara): Sir, before you take the opinion of the House on this motion, may I know whether Government has come to any conclusion about appointing a Member of the Opposition as the Chairman of the Public Accounts Committee? About this, Sir, reference was also made in this House during the election of the Deputy-Speaker. I hope the Government will take an early decision on this matter.